

Central Administrative Tribunal, Lucknow Bench, Lko

CCP No. 50/2005 in O.A. No.456/2002

this the 5th day of December 2005

HON'BLE SHRI S.P. ARYA, MEMBER (A)

HON'BLE SHRI K.B.S. RAJAN, MEMBER (J)

Smt.Aamina Begum Adult wife of late Askari Husain,  
Resident of House No. 296/71, Hata Sangi Beg ,  
Shashganj, P.S. Chowk, Lucknow.

...Applicant

By Advocate: None

VErsus

1. Sri S.N. Mathur, General Manager, Northern Railway, Ministry of Railways, New Delhi.
2. Sri R.K.Gupta, Divisional Railway Manager, N.R., Hazratganj, Lucknow.
3. Sri Mahesh Kumar, Chief Mechanical Engineer, N.R., Alambagh, lucknow.
4. Sri Alok Sharma, Dy.Chief Accounts Officer Northern Railways, Alambagh, Lucknow.

...Respondents

By Advocate: Sri Praveen Kumar for Sri S.Verma

ORDER (ORAL)

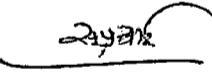
BY HON'BLE SHRI S.P. ARYA, MEMBER (A)

We have perused the order passed in O.A. No. 456/2002 and order dated 29.9.2005 passed in the representation of the applicant. Since the order of this Tribunal has been complied with, contempt proceedings are dropped and notices are discharged.

  
(K.B.S.Rajan)

Member (J)

HLS/-

  
(S.P.Arya)

Member (A)

OR  
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prepared on 07/12/05  
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07/12/05